

URGENT NOTICE

As a part of the 'Mediation "For the Nation" Campaign (90 days' Mediation drive) to settle pending cases in all the Taluka Courts, District Courts and High Courts in India,· A programme initiated jointly by the NALSA and the MCPC, Hon'ble Supreme Court of India. The Learned Members of the Bar are requested to extend their fullest cooperation and participate in mediation process in as many numbers as possible."

By Order